THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. (a) Yes, Madam. CHAVAN):

(b) The effect and implications of the Supreme Court judgment under active consideration of Government.

HILTON HOTELS

- 49. SHRI M. S. OBEROI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 194 in the Rajya Sabha on the 14th November, 1966 and state:
- (a) whether any final decision has since been taken by Government regarding the proposal to establish hotels in the country in collaboration with Hilton Hotels Corporation of U.S.A. and
- (b) if so, the details of the decision taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The draft agreement is under consideration of the Government and no final decision has yet been taken.

REDUCTION IN SUGAR QUOTA OF STATES

- 50. SHRIMATI USHA BARTHA-Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the sugar quota of different States has recently been reduced; and
- (b) if so, what are the details of the present quota of each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRI-CULTURE DEVE-COMMUNITY LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes. Madam.

(b) A statement showing the present quota of each State is attached.

STATEMENT

Present monthly quota of sugar of each State

to Questions

State				Quota in tonnes
I. Andhra Prades	h	•		7,520
2. Assam .				4,178
3. Bihar .				9,192
4 Cujarat				15,876
. Haryana				3,008
6. Kerala .				5,849
7. Madhya Prade	sh			9,192
8. Madras .				9,609
9. Maharashtra				23,815
10. Mysore .				7,938
11. Orissa .				3,760
12. Punjab .			•	7,103
13. Rajasthan				5,849
14. Uttar Pradesh				16,712
15. West Bengal		•		17,548
16. Chandigarh				350
17. Delhi .				6,000
18. Goa, Daman, I dra Nagar Hay	Diu eli	and D	Q-	668
19. Himachal Prad			·	794
20. Jammu and Ka	ashr	nir	Ċ	1,170
21. Manipur				125
22. Nagaland				104
23. NEFA .				84,
24. Pondicherry				29 2
25. Tripura .				200
26. Andaman and	Nic	obar	•	,
Islands .	•	•		75
27. Lacadive Island	at			21

INTER-DISTRICT MOVEMENT OF FOOD-GRAINS

- 51. SHRI R. S. KHANDEKAR: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) whether it is a fact that the Central Government are not in favour of inter-district movement of foodgrains in many States and particularly in the State of Madhya Pradesh; and